

Government gave assurances that they would take into account the views expressed by the delegation and also dispose of surplus tin in moderate quantities and would regulate the rate of disposal in accordance with market conditions.

The effect of the above developments on price and supply of tin would be known as and when releases of the metal are actually made from the U.S. stockpile.

Allotment of Additional Quota for Andhra Pradesh

1781. Shri Kolia Venkaiah: Will the Minister of Planning be pleased to state:

(a) whether a copy of the resolution passed by the Andhra Pradesh Legislative Assembly requesting the Union Government to allot, in addition to the amount in State Plan, a quota to the State from Public Sector and private sector industrial Projects has been received by the Central Government;

(b) whether it has been acknowledged; and

(c) the action taken by the Central Government on the resolution?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) and (b). Yes, Sir.

(c) Considerations put forward in the Resolution were taken into account in deciding the location of Central Industrial Projects included in the Third Plan and in the licensing of private sector projects.

Murderer of Dr. I. Ao

1782. Shri P. K. Deo: Will the Prime Minister be pleased to state:

(a) whether the murderer of Dr. I. Ao in the Nagaland has been arrested; and

(b) what action has been taken against him?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). Three persons suspected of being connected with the murder of the late Dr. Imkongliba Ao have been arrested. Further investigations are continuing.

Groundnut Oil

1783. Shri Rameshwar Tantia: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the State Trading Corporation could not ship groundnut oil according to contracted time;

(b) if so, the reasons therefor; and

(c) whether the foreign buyers are demanding late-penalty for it?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) Yes Sir, in a few instances.

(b) The delays were due to non-availability of freight.

(c) In two instances, claims for compensation have been made.

पंजाब में विस्थापित सम्पत्ति की खरीद

१७८४. श्री बागड़ी : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पंजाब सरकार पंजाब में सारी विस्थापित जायदाद खरीदने को तैयार है और क्या इस सिलसिले में एक प्रतिनिधि मंडल उन से चंडीगढ़ में जुलाई, १९६२ के पहले सप्ताह में मिला था;

(ख) यदि हां, तो सरकार की इस बारे में क्या प्रतिक्रिया है; और

(ग) क्या सरकार देहात की अराजी जमीन हुरिजनों को काश्तकारी के लिये देने को तैयार है ?